

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:2542
ANSWERED ON:11.03.2011
EXTRACTION OF MINERALS
Khair Shri Chandrakant Bhaurao

Will the Minister of MINES be pleased to state:

- (a) the permits granted by way of licences to extract minerals, State-wise;
- (b) the number of licences which have been granted to extract major and minor minerals in the country, State-wise; and
- (c) the income earned by the Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINES (SHRI DINSHA PATEL)

(a) & (b): The State Governments are the owners of the minerals located within their respective boundaries. They grant mineral concessions (Reconnaissance Permit (RP), Prospecting Licence (PL) and Mining Lease (ML) under the provisions of the Mines and Minerals (Development and Regulation) (MMDR) Act, 1957. So far as the Ministry of Mines is concerned, prior approval of the Central Government is required under Section 5 (1) of the Act for grant of RP, PL and ML in respect of Atomic and Metallic Minerals specified in Parts 'B' and 'C' of the First Schedule to the Act. Subsequent to the prior approval of the Central Government, mining leases etc. are executed by the State Governments with the mining agencies after they obtain all statutory clearances and approvals. Therefore, details of approvals granted by the State Government in respect of minor minerals are not centrally maintained.

So far as the minerals specified in Parts 'B' and 'C' of the First Schedule to the Act are concerned, the State-wise number of prior approvals for mining lease during the last 3 years and the current year (up to 7.3.2011) are given in ANNEXURE.

(c): No income accrues to the Central Government in this regard.

ANNEXURE

Details of prior approvals for mining lease conveyed by the Ministry of Mines during 2007-08 to 2010-11 (up to 7.3.2011)

State	2007-2008	2008-2009	2009-2010	2010-2011
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(up to 7.3.2011)

Andhra Pradesh	31	28	20	1
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Chhattisgarh	4	3	2	1
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Goa	0	0	1	0
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Gujarat	4	0	1	1
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Jharkhand	10	7	2	1
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Karnataka	16	23	2	6
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Kerala	1	0	3	1
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Madhya Pradesh	26	29	17	5
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Maharashtra 8 13 9 0

Orissa 4 3 1 1

Rajasthan 5 6 10 3

Tamil Nadu 2 4 0 0

TOTAL 111 116 68 20